

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(14)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 2/03/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/155/2018
NAME OF THE PETITIONER(S) : LUFTECH SYSTEMS PVT LTD
NAME OF THE RESPONDENT(S) : ROC CHENNAI
UNDER SECTION : 252

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
B.	Sarath babu	For Respondent	B. Sarath
B.	Sankumaraswami	For Petitioner	B. Sarath

ORDER

Representative for the Applicant present. Counsel for RoC Present and filed the objection; the same is taken on record. Representative for the Applicant prayed for time for making final submissions. At request, time is enlarged. Put up on **05.03.2018** at **10.30 A.M.**

- Sp -
(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)